

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (c) The Central Government does not provide financial assistance to the marriage of girls. However, Ministry of Social Justice and Empowerment is providing central assistance to the States/Union Territories, *inter-alia*, towards incentive for inter-caste marriages, where one of the spouses belongs to a Scheduled Castes under Centrally Sponsored Scheme for implementation of the protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.

Beti Bachao-Beti Padhao Campaign

†1043. SHRI SATYANARAYAN JATIYA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of programme with regard to policy to make daughters self-dependent and live with dignity under 'Beti Bachao-Beti Padhao' campaign; and
- (b) the measures taken to ensure participation of States and to make available the resources for extension of the programme according to the population?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) The President of India in his address during the Joint Session of Parliament in June, 2014, had spoken of Government commitment to Beti Bachao Beti Padhao- about launching a mass campaign for saving girl child and enabling her education. ₹100 crore has been provided for the same in budget 2014-15.

Prevention of children from Sexual Offences Act

1044. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of cases of child exploitation and sexual offences that have been recorded this year and those being prosecuted under the Prevention of Children from Sexual Offences (POSCO) Act, State-wise;
- (b) whether Government proposes to strengthen the National Commission for Protection of Child Rights (NCPCR) and ensure that it has sufficient resources/manpower and an independent capacity for investigations, to enable greater efficiency and effectiveness in the monitoring of the implementation of the POSCO Act, 2012; and
- (c) if so, the details thereof, and if not, the reasons therefor?

†Original notice of the question was received in Hindi.

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) The Government has enacted a special law “Protection of Children against Sexual Offences (POCSO) Act, 2012” which has come into effect from 14th November, 2012. Collection of data under the POCSO Act has been started since January 2014 through Monthly Crime Statistics of National Crime Records Bureau (NCRB), Ministry of Home Affairs. Provisional State/UT wise cases registered under POCSO Act during 2014 is given in Statement-I (*See below*). As per NCRB annual Publication ‘Crime in India’, a total of 7,112 in 2011, 8,541 in 2012 and 12,363 in 2013 cases under rape of children were registered. State/UT wise cases registered, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted, persons convicted and conviction rate under rape of children during 2011-2013 is given in Statement-II (*See below*).

(b) and (c) The NCPCR is already empowered enough under the provisions of POCSO Act, 2012. Under Section 44 of the POCSO Act, the National Commission for Protection of Child Rights (NCPCR) and the State Commissions for Protection of Child Rights (SCPCR) are charged with monitoring the implementation of the Act.

Statement-I

Cases registered against Protection of Children from Sexual Offences Act, 2012 during 2014 (Provisional)

Sl. No.	State/UT	Protection of Children from Sexual Offences Act	Remarks (Fig. are upto the month of)
1	2	3	4
1.	Andhra Pradesh	110	March
2.	Arunachal Pradesh	0	Feb
3.	Assam		
4.	Bihar		
5.	Chhattisgarh		
6.	Goa	0	Feb
7.	Gujarat		
8.	Haryana		
9.	Himachal Pradesh		
10.	Jammu and Kashmir		

1	2	3	4
11.	Jharkhand		
12.	Karnataka		
13.	Kerala	145	March
14.	Madhya Pradesh		
15.	Maharashtra	95	March
16.	Manipur	0	March
17.	Meghalaya		
18.	Mizoram	0	March
19.	Nagaland	0	Only Feb.
20.	Odisha		
21.	Punjab		
22.	Rajasthan		
23.	Sikkim	0	March
24.	Tamil Nadu	30	Only March
25.	Tripura	1	Only March
26.	Uttar Pradesh		
27.	Uttarakhand		
28.	West Bengal		
TOTAL (STATES)		381	
29.	Andman and Nicobar Islands	0	March
30.	Chandigarh	0	April
31.	Dadra and Nagar Haveli	0	March
32.	Daman and Diu		
33.	Delhi	16	Feb
34.	Lakshadweep	0	April
35.	Puducherry	3	March
TOTAL (UTs)		19	
TOTAL (ALL INDIA)		400	

Source: Monthly Crime Statistics.

Note: 1. Data is provisional.

Statement-II

Cases Registered (CR), Cases Charge Sheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS), Persons Convicted (PCV) and Conviction Rate (CVR) under Rape of Children during 2011, 2012 and 2013

Sl. No. State/UT		2011									
		CR	CS	CV	PAR	PCS	PCV	CVR	CR	CS	CV
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	646	468	37	720	561	55	11.1	613	624	46
2.	Arunachal Pradesh	20	19	2	20	19	2	100.0	18	11	1
3.	Assam	40	28	1	40	24	1	7.7	156	93	0
4.	Bihar	91	84	10	93	99	12	15.2	137	113	17
5.	Chhattisgarh	477	446	63	555	552	78	24.8	519	524	96
6.	Goa	20	24	4	21	29	4	44.4	38	23	1
7.	Gujarat	130	121	5	166	164	5	14.3	150	143	12
8.	Haryana	66	62	27	73	78	28	27.6	276	245	15
9.	Himachal Pradesh	72	70	11	83	81	8	39.3	89	73	16
10.	Jammu and Kashmir	9	7	0	8	8	0	-	13	13	1
11.	Jharkhand	16	14	1	16	14	2	10.0	6	2	0
12.	Karnataka	97	96	13	147	147	16	21.0	142	130	17
13.	Kerala	423	265	16	570	281	14	21.9	455	387	22
14.	Madhya Pradesh	1262	1248	245	1524	1520	324	25.4	1632	1638	232
15.	Maharashtra	818	720	48	1053	971	61	16.6	917	825	43
16.	Manipur	19	0	0	5	0	0	-	17	1	0
17.	Meghalaya	66	32	0	48	21	0	-	81	20	2
18.	Mizoram	40	36	18	41	37	18	90.0	73	64	29
19.	Nagaland	15	0	1	15	0	1	100.0	7	14	10
20.	Odisha	165	150	11	150	150	13	25.0	192	174	7

Statement-II

Cases Registered (CR), Cases Charge Sheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS), Persons Convicted (PCV) and Conviction Rate (CVR) under Rape of Children during 2011, 2012 and 2013

2012				2013						
PAR	PCS	PCV	CVR	CR	CS	CV	PAR	PCS	PCV	CVR
13	14	15	16	17	18	19	20	21	22	23
604	705	56	9.7	770	616	42	820	616	58	11.5
18	10	1	25.0	35	23	0	33	24	0	-
155	93	0	-	230	134	4	223	139	4	4.9
148	141	17	19.3	86	117	20	96	116	21	38.5
531	540	78	34.4	595	593	66	682	682	130	24.7
49	29	1	33.3	59	38	1	63	45	1	25.0
210	201	13	17.9	263	243	11	314	302	19	13.1
379	379	15	16.0	388	335	49	477	468	58	22.7
129	118	23	35.6	130	124	32	205	198	28	29.4
21	21	1	20.0	25	17	2	25	25	2	14.3
4	2	0	.	23	9	1	10	12	4	14.3
178	156	19	17.3	270	203	17	330	293	14	11.0
604	476	25	26.5	637	457	34	703	554	25	32.7
1970	1983	279	22.0	2112	2033	457	2538	2518	574	30.7
1257	1212	47	13.3	1546	1309	44	1932	1762	58	16.4
7	1	0	-	40	4	0	3	2	1	-
84	25	2	66.7	112	90	4	99	91	5	66.7
74	64	27	93.5	57	42	11	56	44	11	61.1
8	24	24	100.0	3	3	7	3	3	3	100.0
242	232	11	23.3	509	377	20	479	469	21	28.2

1	2	3	4	5	6	7	8	9	10	11	12
21. Punjab		166	148	40	172	182	52	36.4	295	190	54
22. Rajasthan		394	272	61	328	326	68	37.4	572	408	111
23. Sikkim		11	12	12	12	12	12	70.6	21	30	10
24. Tamil Nadu		271	175	22	263	192	26	19.0	292	242	33
25. Tripura		45	85	14	144	96	18	28.6	17	36	2
26. Uttar Pradesh		1088	934	405	1573	1328	548	60.1	1040	930	250
27. Uttarakhand		23	21	7	25	25	5	63.6	34	31	15
28. West Bengal		252	108	7	182	115	6	18.9	285	186	8
TOTAL (STATES)		6742	5645	1081	8047	7032	1377	31.0	8087	7170	1050
29. A&N Islands		9	19	0	15	43	0	-	10	5	1
30. Chandigarh		15	11	7	17	22	8	63.6	17	21	7
31. D&N Haveli		1	1	0	1	1	0	-	1	1	1
32. Daman & Diu		0	0	0	0	0	0	-	4	4	1
33. Delhi		339	322	108	402	349	127	43.0	415	368	97
34. Lakshadweep		0	0	0	0	0	0	-	0	0	0
35. Puducherry		6	4	0	17	16	0	-	7	10	1
TOTAL (UTs)		370	357	115	452	431	135	43.4	454	409	108
TOTAL (ALL-INDIA)		7112	6002	1196	8499	7463	1512	31.9	8541	7579	1158

Source: Crime in India.

13	14	15	16	17	18	19	20	21	22	23
282	234	68	35.1	490	369	182	520	402	191	47.3
491	488	142	34.5	892	689	99	902	903	232	35.6
19	12	30	40.0	25	25	48	43	50	45	73.8
333	285	44	26.0	419	378	32	505	423	33	18.2
12	45	12	11.8	43	51	4	68	54	10	33.3
1581	1349	333	56.4	1381	1166	264	2143	1701	334	61.5
33	30	13	62.5	32	28	20	39	38	29	60.6
178	138	8	22.9	377	335	9	354	377	13	14.5
9601	8993	1289	27.2	11549	9808	1480	13665	12311	1924	31.1
17	8	1	33.3	21	29	2	29	41	2	22.2
18	18	8	36.8	19	13	15	27	14	16	65.2
1	1	2	33.3	4	2	0	4	2	0	-
9	9	1	50.0	4	4	0	4	4	0	-
516	507	145	45.8	757	657	114	804	830	120	35.1
0	0	0	-	0	0	0	0	0	0	-
9	13	1	20.0	9	3	0	14	7	0	-
570	556	158	44.3	814	708	131	882	898	138	36.6
10171	9549	1447	28.2	12363	10516	1611	14547	13209	2062	31.5